

phone connections were sanctioned?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) and (b). The information is being collected and will be placed on the Table of the House.

Delay in Construction of Flyovers in Delhi

7299. SHRI Y.S. MAHAJAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the fly-overs under construction in Delhi;

(b) whether most of these fly-overs are lagging behind the completion schedule; and

(c) if so, the actual cost of escalation on account of delay in their completion?

THE MINISTER OF SURFACE TRANSPORT: (SHRI K.P. UNNIKRIISHNAN); (a) The Delhi Administration, New Delhi Municipal Committee and Municipal Corporation of Delhi have intimated that the following flyovers are under construction:

- (i) Project consisting of Railway over-bridge No. 22 and flyover in extension of Outer Ring Road near Okhla Industrial Estate.
- (ii) ROB-cum grade separator on G.T. Road near Shahdara.
- (iii) Loni-Wazirabad Road intersection.

(b) Only one project consisting of Railway Over bridge No. 22 and fly over near Okhla, Industrial Estate is lagging behind the targetted completion schedule.

(c) The Delhi Administration has inti-

mated that it is too early to estimate the cost escalation as the construction period is not yet over.

Printing of Telephone Directories

7300. SHRI PRATAPRAO B. BHOSALE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether for convenience of people, M.T.N.L. had printed the telephone numbers of Public Call officers and Departmental Call offices in all its editions of Telephone Directories prior to current edition;

(b) whether Government propose to print all such numbers in supplementary editions of existing telephone directory; and

(c) if not the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) No, Sir.

(b) No, Sir.

(c) The Public Call Offices are installed at prominent places like Post Offices, Railway Stations, Airports, busy markets, cinema halls etc. for the benefit of general public primarily for outgoing calls. The telephone numbers are not published in the telephone directory as it would not serve any useful purpose for the general public. On the contrary, it may encourage its use for incoming calls by some parties thereby keeping it frequently busy, causing inconvenience to the general public in making outgoing calls.

[*Translation*]

Sales Tax Evasion in Delhi

7301. SHRI BALESHWAR YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is large scale evasion of sales tax in Delhi;

(b) if so, the reasons therefor; and

(c) the steps Government propose to take to check it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) No, Sir.

(b) In view of (a) does not arise.

(c) Following steps have been taken to check evasion of sales tax in Delhi:

- (1) Verification of claims for exemption by enquiries before assessment.
- (2) Intensification of surveys to detect facts showing evasion of taxes.
- (3) Creation and strengthening of special enforcement machinery in addition to enforcement by ward staff
- (4) Reduction in the number of goods or classes of goods allowed to be sold without collecting any amount by way of tax in dealer-to dealer transactions.

[English]

Allotment of Land by Kandla Port Trust

7302. SHRI BABUBHAI MEGHJI SHAH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Kandla Port Trust has allotted land for industries, storage or other purposes to private enterprises during the last two years:

(b) if so, the details thereof including the proposals pending if any in this regard; and

(c) the criteria/norms followed by the Kandla Port Trust in giving such lands on lease or for sale to public as well as private sectors?

THE MINISTRY OF SURFACE TRANSPORT (SHRI K.P. UNNIKRIISHNAN): (a) to (c) Information is being collected and will be laid on the table of the House.

Fertilizer Application Schedule

7303. SHRI P. NARSA REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Indian Council of Agricultural Research has proposed any new fertilizer application schedule for the crops of different seasons to effect economy and efficiency in its use;

(b) if so, the main features of the new schedule; and

(c) to what extent the new fertilizer schedule is likely to help Rabicrop?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Yes, Sir.

(b) Research at the various Institutes of I.C.A.R., All India Coordinated Projects and the State Agricultural Universities on improving fertiliser use efficiency is being continuously updated in order to drive maximum economy and efficiency in fertilizer use. The main features of the package of practice advocated for efficient fertiliser use are:

- (i) application of the recommended fertiliser doses for the high yield-